

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 114  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi ..... Applicant/petitioner  
Vs.  
Praveer Construction Pvt Ltd. .... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 05.02.2020**

**Coram:**

**SH. B. S. V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator ..... Mr. Rakesh Kumar & Mr. Rohit Bohra, Advs.  
For the Respondent ..... Mr. Deepak Dahiya, Adv. for R-11  
Ms. Lucky Palta, Adv. for R-7

**ORDER**

**CA-1315(PB)/2019 & CA-603(PB)/2019**

List these applications on 28.02.2020.

—sd—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

—sd—

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**